



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.02.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 12.02.2026 & 13.02.2026 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 2057 of 2024 Part Heard	Bhushan Power & Steel Ltd. Vs. A.G. Pipes Pvt Ltd.	12.02.2026	20.02.2026
2.	Comp. App. (AT) (Ins) No. 1095 of 2025 Part Heard	COSMOS Co-Operative Bank Ltd. Vs. Anil Kumar Gilra	12.02.2026	24.02.2026
3.	I.A. No. 7671 of 2025 in Comp. App. (AT) (Ins) No. 348 of 2025	Praful Satra & Ors. Vs. Vaishali Patrikar, RP of Satra Properties (India) Ltd.	13.02.2026	19.02.2026
4.	Comp. App. (AT) (Ins) No. 314 of 2025 Part Heard	Chandra Tahiliani Vs. Planet Builders and Developers & Anr.	13.02.2026	19.02.2026

By order of Hon'ble Chairperson

-Sd/-

Registrar (I/c)